

दरों पर बिजली की माग की है, उनकी सख्या कितनी है ?

श्री हाथी: मैंने अपने उत्तर में कहा है कि कसेशनल रेट पर जिन्होंने बिजली की माग की है, उसकी सख्या एक है।

Shri C. K. Nair: May I know the reasons for the delay in extending electricity supply to the villages of Delhi?

Shri Hathi: I think in the Second Plan period about 53 villages are expected to be electrified in the Union territory of Delhi at an estimated cost of Rs 23 75 lakhs

Suspension of Railway Officers

*652. { **Shri Kanhan:**
Shri T B Vittal Rao.

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No 2265 on the 6th May, 1950 and state

(a) whether the Special Police Establishment have since completed their investigations into the construction work executed under the supervision of the Deputy Chief Engineer (Construction) and a District Engineer of the South-Eastern Railway which was later found to be below standard specifications, and

(b) if so, what further action is contemplated by the Railway Board in this regard?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b) The investigations by the Special Police Establishment are still in progress

Shri T B. Vittal Rao: May I know whether any assessment of the loss to the railways by this sub-standard work has since been made and, if so, how much is it?

Shri Shahnawaz Khan: No assessment has been made so far

Shri T. B. Vittal Rao: May I know whether the bridges of this track are also below standard?

Shri Shahnawaz Khan: That will be known after the enquiry is completed.

Shri T. B. Vittal Rao: Am I to understand that the bridges are not investigated yet?

Mr Speaker: They are also being investigated. The result will be known only after the investigation is over

Shri T B Vittal Rao: Now that trains are running in that line, may I know whether any additional safety precautions are taken?

Mr. Speaker: Pending investigation?

Shri T B Vittal Rao: Yes

The Minister of Railways (Shri Jagjivan Ram): It was found that there was some over payment for earth work. It was also found that on some bridges, the work was not up to the specifications. The plaster of the bridge was removed at a certain place, the material taken out and tested. It has been found that the strength of the bridge is not appreciably affected

Shri T B Vittal Rao. May I know whether some railway officers have been suspended? May I also know whether the contractors who executed this work are allowed to continue their work in certain other parts?

Mr Speaker: Has any action been taken against the contractor?

Shri Jagjivan Ram: Some payments have been withheld

Mata Tila Power Project

*653. **Shri S M Banerjee:** Will the Minister of Irrigation and Power be pleased to state

(a) whether it has been decided to drop Mata Tila Power Project near Jhansi, and

(b) if so, the reasons therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b) No, Sir. But the construction of the